NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/147/2016

NAME OF THE PETITIONER(S)

: M/s Avigo Trustee Company Pvt. Ltd. & another

NAME OF THE RESPONDENT(S)

: M/s G.E.T. Power Private Limited & 8 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. ADITYA TEWARE

2. KihowTHAM KUMAR Conselfer Respondents1-3 Khtk

ORDER

Counsels representing both the parties present. They submitted their arguments in CA-14/2016 in relation to the maintainability of the petition. Order is reserved.

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)